

[26 November, 2001]

RAJYA SABHA

SHRI ANANTH KUMAR: Actually the ground water level is depleting all over the country. It is more so where the urbanisation is growing at a very rapid rate, especially where we have created almost concrete jungles. The Urban Development Ministry has been requesting and suggesting to various State Governments as well as the urban local bodies to go in for rainwater harvesting so that the depleting ground water level can be maintained at a sustainable level.

THE DEPUTY CHAIRMAN: We are doing that in Delhi and Gujarat now.

PROF. (SHRIMATI) BHARATI RAY: Actually my question has been asked by my previous speaker. I will, therefore, put a simple question. What are the factors that you take into account while deciding on the total requirement of potable water?

Secondly, how long do you think it will take to make Delhi supply to come up to 800 million gallons a day?

SHRI ANANTH KUMAR: Various projects are underway for augmentation of Delhi water supply. They are: Chandrawal No. 2, Wazirpur No. 3, Hyderpur, Bhagirathi, Dwarka, Nangloi, Bawana, Sonia Vihar...

PROF. (SHRIMATI) BHARATI RAY: You have already stated that. How long will it take to come up to 800 million gallons a day?

SHRI ANANTH KUMAR: Madam, the question is right, but the address is wrong. I will put this question to Delhi Jal Board under the Delhi State Government. But, on behalf of it I can answer this question that it may take next five years.

श्री नरेन्द्र मोहन: उपसभापति जी, इन नगरों में जो जल की आपूर्ति हो रही है वह स्वास्थ्य के लिए कितनी लाभप्रद है, क्या इसकी कोई जानकारी है मंत्री जी के पास?

SHRI ANANTH KUMAR: Regarding potable water, I will collect the details and place them before the House.

THE DEPUTY CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Prescription of allopathic medicines

†*101. **SHRIMATI KUM KUM RAI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether doctors of Indian Systems of Medicines cannot prescribe allopathic medicines to patients; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): (a) and (b) The persons enrolled on the State Medical Register or Central Register of Indian Systems of Medicine can practise Indian Systems of Medicine only. However, such persons can also practise modern medicine to the extent permitted by a general or special order issued by the State Governments in this behalf.

Shortfall in realisation from disinvestment

*102. SHRIMATI VANGA GEETHA: Will the Minister of DISINVESTMENT be pleased to state:

(a) the shortfall in realisation from disinvestment in the last three years;

(b) the estimates for the next two years; and

(c) the measures being taken to expedite the disinvestment programme?

THE MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE): (a) The receipts and the shortfall of disinvestment during the last three years, against targets fixed are given below:—

<i>Rupees in Crore</i>			
Year	Target	Receipts from disinvestment	Shortfall (-)/ Excess (+)
1998-1999	5,000	5,371	(+) 371
1999-2000	10,000	1,829	(-) 8171
2000-2001	10,000	1,869	(-) 8131

(b) For the current year, i.e. 2001-2002 the target is fixed at Rs. 12,000 crore. No precise estimate about receipts can be made for the next two years.

(c) The number of enterprises, including subsidiaries, for which disinvestment has been approved by the Government and is currently under implementation is 30. These are: Air India Ltd. (AI), Bharat Heavy Plates and Vessels Ltd. (BHPV), Computer Maintenance Corporation Ltd. (CMC), Engineering Project (India) Ltd. (EPIL), Hindustan Cables Ltd. (HCL), Hindustan Copper Ltd. (HCL)—Phase I, Hindustan Organic Chemicals Ltd. (HOCL),